

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1483
ANSWERED ON:02.12.2014
ILLEGAL POSSESSION OF IDENTIFICATION DOCUMENTS
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that the Border Security Force (BSF) personnel have recently nabbed some illegal Bangladeshi immigrants with documents proving their Indian citizenship even before crossing the border;
- (b) if so, the details thereof;
- (c) whether it is a fact that an organized racket is operating in the border areas from where illegal immigrants get all important documents to prove Indian citizenship;
- (d) if so, the details thereof; and
- (e) the measures taken by the Government to curb such activities along the said border?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): It is not feasible to apprehend the border crossers in the foreign soil before crossing the border. However, some Bangladeshi nationals have been apprehended by Border Security Force(BSF) recently while crossing the border, with Indian Citizenship documents. The details are as under:-

Year Apprehension of Bangladeshi national Total
Male Female Children

2014 08 02 01 11

(c) & (d): The apprehensions and seized documents reveal that Bangladeshi nationals do manage to source Indian Citizenship documents. The intelligence inputs indicate that there is a Kolkata based racket which manages to arrange such forged passports and other Indian credentials.

(e): Government has adopted a multi-pronged approach for effective domination and to check trans-border crimes including prevention of illegal immigration on Indo-Bangladesh Border. The steps taken in this regard inter-alia include:

Effective domination of the border by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country. The riverine segments of international borders of the country are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of Border Security Force(BSF) water wings.

Construction of fence, patrol roads, floodlighting systems and additional Border Out Posts.

Introduction of force multipliers and Hi-Tech surveillance equipments. Continuous efforts are made to procure the latest surveillance equipments fully equipped with day and night vision devices for further enhancing the border domination.

Raising the issues of infiltration from across the border during various meetings with counterpart countries i.e. Company Commander Meeting, Commandant Level Meeting, Sector Commander Level Meeting, Frontier Level Meeting and Director General Level Talks.

Vulnerability mapping of the Border Out Posts (BOPs) which are sensitive with regard to illegal migration/cross border crimes along the Indo-Bangladesh Border have been carried out. These identified BOPs have been strengthened by deploying additional man power, Special Surveillance Equipment, vehicles and other infrastructure support.

Up-gradation of intelligence network, co-ordination with sister agencies and conduct of special operations along the borders.